

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

T.C.P. No. 922/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

International Quality Steel LLC  
v/s.  
India Steel Works Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

**ORDER**

At request of the parties, in view of the discussion for settlement, list this  
matter on 06.03.2018 for reporting settlement.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)